

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/109/2017
NAME OF THE PETITIONER(S) : G.S RAJESH
NAME OF THE RESPONDENT(S) : MARS CONSORTIUM INFRA PVT LTD & 5
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	S-Santhosh Counsel for R2	Counsel for R2	Santhosh
2.	R. LAKSHMI RATAN for PUSHPA MENON	COUNSEL FOR PETITIONER	

ORDER

Counsels for both the parties are present and submitted that the Chartered Accountant has not filed the final report. Therefore, Counsels are directed to co-operate with the Chartered Accountant for preparation and submission of the final report before the next date of hearing. Put up on **28.09.2017 at 10.30 A.M.**

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)